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BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA,

ORIGINAL APPLICATION NO. 206 OF 2025/EZ

(Under Section 18 read with Sections 14, 15 of National Green Tribunal
Act 2010)

IN THE MATTER OF:

Ram Nayak

.... Applicant

VERSUS

State of Odisha, And Ors

..... Respondents

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IN THE MATTER OF:

Ram Nayak

.... Applicant

VERSUS

State of Odisha, And Ors

..... Respondents

SUPPLIMENTARY AFFIDAVIT ON BEHALF OF THE APPLICANT:

I Ram Nayak , son of late Khagapati Nayak, P.O. Dangarbheja, District :
Nabarangapur, Odisha -764078 do hereby solemnly affirm and say as follows:

I know the facts and circumstances of the case. I am the Applicant in this instant
matter to affirm this affidavit on its behalf. I do solemnly affirm and say as follows:

1. I am filling this Affidavit to bring on the record the documents that is the RTI reply dated 5/12/25 from the State Board. The RTI reply is essential for holistic adjudication of this instant Original Application.

2. The Applicant states that Community Health Centre with thirty number of beds falls under green category in accordance with CPCB classification of Industrial Sectors under Water (Prevention & Control of Pollution) Act 1974 and AIR (Prevention & Control of Pollution) Act 1981 and therefore requires Consent to establish and Consent to operate. The RTI reply clearly states that the Health Centre do not have any Consent to establish and Consent to operate. Copy of the RTI Reply dated 5/12/25 and letter of State Board dated 6/12/25 are annexed herewith and marked as annexure AB

3. I say that the Health Centre is illegal and cannot operate without any consent from the State Board. The RTI also reveals that there are no waste management system, moreover a health care facility requires authorisation under Bio-Medical Waste Management Rules, 2016, the RTI reply is silent on the issue.

4. I say that the RTI reply is received by me after filling of this instant Original Application, it crucial for adjudication of this Original Application and therefore this Supplementary Affidavit may be treated as a part of the Original Application.



NO. 236
DATE 17-12-2025
TMB. 6-10-PM

AFFIDAVIT

I, am Rama Nayak, son of Late. Khagapati Nayak, resident of Village/Po. Dangarbheja, PS-Nabarangpur, in the district of Nabarangpur, Odisha, PIN-764078, do hereby solemnly affirm and say as follows:-

- 01. That, I am the petitioner in this case and I am well acquainted with the facts and circumstances of this case and I am competent to swear this affidavit.
- 02. That, the circumstances made in paragraphs 1 to 6, are true to the best of my knowledge and the rest are my humble submission before this Hon'ble Court.

Rama Nayak

The deponent is known to me

Prepared in my office

[Signature]
S.K. Panda
Advocate, Advocate
0-739/16

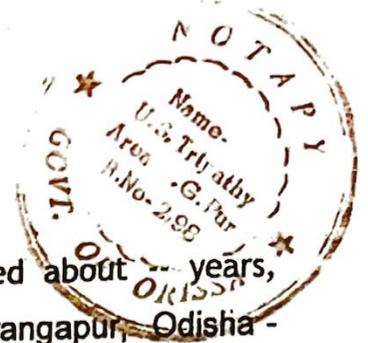
Solemnly affirmed before me

This the 17th day of December 2025.

SOLEMN AFFIRMED
AND
SIGNED BEFORE ME

[Signature]
Sri U.S. Tripathy
Notary Public
Nabarangpur

VERIFICATION



I, Ram Nayak, son of Khagapati Nayak, aged about _____ years, residing at P.O. Dangarbheja, District : Nabarangpur, Odisha - 764078 , do hereby verify that the contents of paras are true to my personal knowledge and rest of the paragraphs are my humble submissions and that I have not suppressed any material fact;

Date: this day of December, 2025,

Place:

Rama Nayak

Attested

 Sri U.S. Tripathy
 Notary Public
 Nabarangpur



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST ENVIRONMENT & CC, GOVT. OF ODISHA]
Ground Floor, Door Sanchar Bhawan, BSNL, Koraput - 764020

Letter No. 2511

Speedpost

Date: 06.12.2025

Er D K Biswal
Regional Officer

To

Sri. Mohan Kumar Naik,
At/PO- Dangarbheja
Dist- Nabarangpur
Mobile No.- 9438724745

Sub: Action Taken Report against newly constructed Community Health Center, At- Soruguda,
Dist- Nabarangpur-reg.
Ref- Public complaint received by this office from Head Office, SPCB, Bhubaneswar vide letter No.
18428 dtd. 14.10.2025.

Sir,

Pursuant to your public complaint, please find enclosed herewith the letter communicated to CDMO, Nabarangpur regarding the action to be taken at their end for the newly constructed Community Health Center (CHC), At- Soruguda, Dist- Nabarangpur. It is to mention that the newly constructed CHC at Soruguda is meeting the siting criteria as per the Control of Air & Water Pollution guidelines, 2025. However, as the complaint indicates laterite stone hill and other mining related issues and Pahada Kissam, a copy of the complaint has been forwarded to the Additional District Magistrate, Nabarangpur & Mining Officer, Nabarangpur to cause additional inquiry for disposal of the complaint at their end.

This is for your kind information.

Encl: As above

Yours Faithfully

Regional Officer



OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST ENVIRONMENT & CC, GOVT. OF ODISHA]
 Ground Floor, Door Sanchar Bhiawan, BSNL, Koraput - 764020

Letter No. 2505

By E-Mail/Speed Post

Date: 05.12.2025

Er D K Biswal
Regional Officer

To

The Chief District Medical Officer (CDMO),
Dist- Nabarangpur, Odisha

Sub: Compliance Requirements for Construction and Operation of Model CHC at Soruguda, Nandahandi Block -reg.

Ref: Public complaint received from Head Office, State pollution Control Board, Bhubaneswar vide letter No. 18428 dtd. 14.10.2025.

Sir,

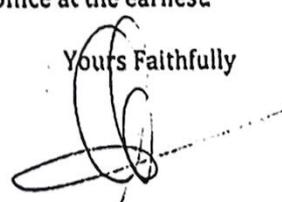
With reference to the above cited subject and letter under reference, it is to intimate you that a public complaint was received from Sri Rama Nayak & others, At-Dangarbheja, Nabarangpur concerning the ongoing construction of the Model Community Health Centre (CHC), Soruguda under Nandahandi Block in Nabarangpur District (Copy of the complaint attached). An inspection was conducted on dtd. 31.10.2025 pertaining to the complaint & based on the findings of the inspection, the following actions are required from your end:

- i) As it is a 30 bedded hospital, the Health Care Unit shall immediately apply for Consent to Establish (CTE) and Consent to Operate (CTO) from the State Pollution Control Board, Odisha, along with the Detailed Project Report and all requisite documents.
- ii) Wastewater management plan, including proposals for installation of Effluent Treatment Plant (ETP) and Sewage Treatment Plant (STP), shall be submitted along with the application for CTE & CTO.
- iii) Adequate measures must be taken to ensure that no untreated wastewater generated from the CHC operation enters the Belajodi Nallah at any stage.

It is requested to take necessary action and submit compliance to this office at the earliest.

Encl: As above

Yours Faithfully


Regional Officer

Memo No. 2506 / Date 05.12.2025 / By Email

Copy forwarded to Dr. Usharani Patnaik, Addl. Chief Env. Scientist, State Pollution Control Board, Odisha, Bhubaneswar for kind information.


Regional Officer



Tel: 06852-291001

Email: rospcb.koraput@ospcboard.orgWebsite: www.ospcboard.org

OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST ENVIRONMENT & CC, GOVT. OF ODISHA]
 Ground Floor, Door Sanchar Bhawan, BSNL, Koraput - 764020

Letter No. 2504

By E-Mail/Speed Post

Date: 05.12.2025

Er D K Biswal
 Regional Officer

To

The Additional District Magistrate,
 Nabarangpur, Odisha

Sub: Transfer of public complaint pertaining to the ongoing construction of the Model Community Health Centre (CHC), Soruguda under Nandahandi Block in Nabarangpur District-reg.
 Ref: Public complaint received from Head Office, State pollution Control Board, Bhubaneswar vide letter No. 18428 dtd. 14.10.2025.

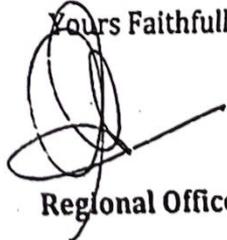
Sir,

With reference to the above, please find enclosed herewith the copy of the complaint received from Sri Rama Nayak & others, At-Dangarbheja, Nabarangpur pertaining to the ongoing construction of the Model Community Health Centre (CHC), Soruguda under Nandahandi Block in Nabarangpur District.

As the public complaint pertains to the construction of the CHC with kissam of the land as (Pahada), it is requested to cause an inquiry into the matter & take necessary action at your end. Action taken report shall be submitted to the complainant under intimation to this office.

Encl: As above

Yours Faithfully


 Regional Officer





OFFICE OF THE REGIONAL OFFICER
STATE POLLUTION CONTROL BOARD, ODISHA
 [DEPARTMENT OF FOREST ENVIRONMENT & CC, GOVT. OF ODISHA]
 Ground Floor, Door Sanchar Bhawan, BSNL, Koraput - 764020

Letter No. 2503

By E-Mail

Date: 05.12.2025

Er D K Biswal
 Regional Officer

To

The Mining Officer,
 Nabarangpur, Odisha

Sub: Transfer of public complaint pertaining to the ongoing construction of the Model Community Health Centre (CHC), Soruguda under Nandahandi Block in Nabarangpur District-reg.

Ref: Public complaint received from Head Office, State pollution Control Board, Bhubaneswar vide letter No. 18428 dtd. 14.10.2025.

Sir,

With reference to the above, please find enclosed herewith the copy of the complaint received from Sri Rama Nayak & others, At-Dangarbheja, Nabarangpur pertaining to the ongoing construction of the Model Community Health Centre (CHC), Soruguda under Nandahandi Block in Nabarangpur District.

As the public complaint pertains to the construction of the CHC on a laterite stone hill and other mining related issues, it is requested to cause an inquiry into the matter & take necessary action at your end. Action taken report shall be submitted to the complainant under intimation to this office.

vide letter no. 18428 dtd. 14.10.2025

Encl: As above

Yours Faithfully

Regional Officer

Speed Post



To
 Sree. Mohan Kumar Naik
 At/PO - Dangarbheia
 Dist - Nabarangpur (Odisha)
 Pin - 764059
 Mobile no - 9438724745



Regional Office :
STATE POLLUTION CONTROL BOARD, ODISHA
 Ground Floor, Door Sanchar Bhawan, BSNL,
 KORAPUT - 764020 (Odisha)